## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH

C.P. No. 154/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

Jhaveri Flexo India Ltd.

SECTION OF THE COMPANIES ACT: 61(1)(b) of the Companies Act, 2013

## ORDER

Petitioner's Counsel is present.

On the affidavit filed by the Petitioner's side, Regional Director's Office (RDO) is hereby directed to make their response on the next date of hearing.

List this matter on 15.02.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)